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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA.No.252/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company Under Section		Gaganbase Vincom Pvt.Ltd 391(2), 394 Amalg.		
No.	Representativ	ve (IN CAPITAL	of	0 1 1
	LET	TERS)	Perinane.	27 07 17.

1) Poriyanka. S. Tibocaval. (Advocate) 3) Swapona Choukey. (Advocate) 27-07-2017 – CA 252/KB/2017- Gaganbase Vincom Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner.

The order is reserved.

MANORAMA KUMARI MEMBER(J)